

ITEM NO.2

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 663 OF 2004

STATE OF U.P.

Appellant (s)

VERSUS

SHER BAHADUR YADAV

Respondent(s)

(Office report for direction)

Date: 14/08/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. M.C. Dhingra,Adv.

Mr. Javed M. Rao,Adv.

for

Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s) Ms. Vinita G. Upadhyay,Adv.

Mr. Girdhar G. Upadhyay,Adv.

Mr. Syed Ali Ahmad,Adv.

Mr. Syed Tanweer,Adv.

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

As a last indulgence, eight weeks' time is granted
for filing additional documents.

(A.S. BISHT)

(PUSHAP LATA BHAR

DWAJ)

COURT MASTER

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